

क.स.प. (प्रदिव्य) नियमानुसारी के लिए 22 वें अंतर्गत निःशुल्क प्रवि

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH : JODHPUR

Date of order : 22.03.1999

(6)

M.A. No. 46/99

in

O.A. No. 01/99

1. Union of India through the Secretary, Indian Council of Agriculture Research (ICAR), Krishi Bhawan, New Delhi.
2. Indian Council of Agricultural Research (ICAR) through its Director General, Krishi Bhawan, New Delhi.
3. The President, Indian Council of Agriculture Research (ICAR), Krishi Bhawan, New Delhi.
4. Director, Central Arid Zone Research Institute (CAZRI), Jodhpur.

Applicants (respondents in the OA)

versus



1. Dr. Mohan Lal Purohit son of Shri Ladhu Ram Purohit, aged about 60 years resident of opposite Sita Ramji-Ka-Mandir, Kabutaron-Ka-Chowk, Jodhpur - Presently holding the post of Head of Division, Social and Information Science at Central Arid Zone and Research Institute (CAZRI), Jodhpur.
2. Shri N.S. Vangani son of late Shri S.H. Vangani aged about 60 years resident of 217, Kamla Nehru Nagar, Jodhpur - Presently holding the post of Senior Scientist at Central Arid Zone and Research Institute (CAZRI), Jodhpur.

Respondents (Applicants in the OA)

Mr. V.S. Gurjar, Counsel for the Union of India & 3 Others (respondents in the OA).

Mr. Kamal Joshi, Counsel for the respondents (applicants in O.A.).

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

Hon'ble Mr. Gopal Singh, Administrative Member

O R D E R

(Per Hon'ble Mr. Gopal Krishna)

We have heard the learned counsel for the parties.

2. It is an undisputed fact that the stay granted by the Principal Bench of the Central Administrative Tribunal in an identical matter restraining the respondents (applicants in the present MA) from retiring the applicants therein on attaining the age of 60 years, has been vacated by the Hon'ble Delhi High Court. Consequent thereto, the respondents are free to retire these applicants. However, the vacation of the stay will not affect the applicants' case on merits. This M.A. is, therefore, accepted and the stay granted on 5.1.99 in O.A. No. 01/99 is hereby vacated.

3. M.A. stands disposed of accordingly.

Sd/-

(Gopal Singh)
Adm. Member

Sd/-

(Gopal Krishna)
Vice Chairman

प्रसादित
सत्य प्रतिलिपि
10/193/99
मनुसार दिनांक (संस्कृत)
केन्द्रीय प्रशासनिक अधिकारी
बोधपुर न्यायपीठ, बोधपुर